

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SUO MOTO WRIT PETITION(CIVIL) No(s). 7/2025

IN RE : LACK OF FUNCTIONAL CCTVS IN POLICE STATIONS

IA No. 229821/2025 - INTERVENTION APPLICATION

WITH

SLP(Crl) No. 3543/2020 (II-B)

IA No. 33081/2024 - APPLICATION FOR PERMISSION

IA No. 79898/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 26113/2021 - CONDONATION OF DELAY IN FILING

IA No. 90624/2020 - CONDONATION OF DELAY IN FILING COUNTER
AFFIDAVIT

IA No. 8919/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 12227/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 91778/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 12159/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 32158/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 11296/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 26672/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 63144/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 63139/2020 - EXEMPTION FROM FILING O.T.

IA No. 10314/2021 - EXEMPTION FROM FILING O.T.

IA No. 26111/2021 - EXEMPTION FROM FILING O.T.

IA No. 25280/2021 - EXEMPTION FROM FILING O.T.

IA No. 20846/2021 - EXEMPTION FROM FILING O.T.

IA No. 66161/2023 - EXEMPTION FROM FILING O.T.

IA No. 117574/2020 - EXEMPTION FROM FILING O.T.

IA No. 135606/2021 - EXEMPTION FROM FILING O.T.

IA No. 11232/2021 - EXEMPTION FROM FILING O.T.

IA No. 11064/2021 - EXEMPTION FROM FILING O.T.

IA No. 138529/2023 - INTERLOCUTARY APPLICATION

IA No. 118616/2020 - INTERVENTION APPLICATION

IA No. 28732/2021 - INTERVENTION APPLICATION

IA No. 146824/2023 - INTERVENTION APPLICATION

IA No. 63148/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

W.P.(Crl.) No. 10/2021 (X)

IA No. 1829/2021 - EX-PARTE AD-INTERIM RELIEF

IA No. 1833/2021 - EXEMPTION FROM FILING AFFIDAVIT

W.P.(Crl.) No. 79/2021 (X)

IA No. 17363/2021 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL

VAKALATNAMA/OTHER DOCUMENT

IA No. 17356/2021 - GRANT OF INTERIM RELIEF

CONMT.PET.(C) No. 731/2022 in SLP(Crl) No. 3543/2020 (II-B)

CONMT.PET.(C) No. 839/2023 in SLP(Crl) No. 3543/2020 (II-B)

SLP(Crl) No. 6773/2023 (II-A)

IA No. 107100/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 107102/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 30807/2024 (II-B)

IA No. 149602/2024 - APPLICATION FOR PERMISSION

IA No. 149601/2024 - APPLICATION FOR PERMISSION

IA No. 149596/2024 - EXEMPTION FROM FILING O.T.

Diary No(s). 33069/2024 (II-B)

Diary No(s). 58490/2024 (II-B)

FOR EXEMPTION FROM FILING O.T. ON IA 291193/2024

IA No. 291193/2024 - EXEMPTION FROM FILING O.T.

Date : 15-01-2026 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA**

By Courts Motion

**Amicus Curiae Mr. Siddhartha Dave, Sr. Advocate (NP)
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S.M.W.P.(C)No.7/2025 & connected cases

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Mr. Akshay Gupta, Adv.
Ms. Anika Bansal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request made on behalf of the learned
amicus curiae, put up these matters tomorrow, i.e.
16.01.2026.

(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS

(RANJANA SHAILY)
ASSISTANT REGISTRAR